

C I R C U L A R

No.A.2405/1995

The High Court has observed that, earlier attention of all Judicial Officers have been drawn frequently towards the instructions contained in **Paragraph 2(B) of Chapter-I of the Civil Manual** and various High Court Circulars and Letters issued with regard to the **observance of Court working hours for disposal of judicial business** and full time sitting in Court Room during Court working hours, but there appears no improvement in the situation.

Vide High Court **Circular** No.A.2405/1995, dated 27.02.2018, it was emphasized to scrupulously follow the earlier instructions given in the matter for observance of Court working hours. Moreover, *vide* High Court **Letter** No.A.2405/1995, dated 10.01.2017, all the Principal Judicial Officers of the State Judiciary have also been requested to **identify the Judicial Officers not following the instructions** issued by the High Court and to **submit report** to this High Court with regard to non-observance of Court working hours by Judicial Officers working under him. Lastly, *vide* High Court **Circular** No.A.2405/1995, dated 15.03.2018, it was emphasized to maintain strict observance of Court working hours and punctuality.

All Judicial Officers are therefore directed that, observance of Court hours and punctuality be maintained strictly and **non-observance of instructions/directions** issued in this regard shall be viewed seriously by the High Court and **may invite disciplinary actions** against the erring Judicial Officers.

By order of the Honourable the Chief Justice.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.

Date : 11/07/2022.


(R.K.Desai)
Registrar General

Copy forwarded with compliments to :-

1. The Principal Judge, City Civil Court, Ahmedabad.
2. The Principal District Judge, _____.
3. The Principal Judge, Family Court, _____.
4. The President, Industrial Court, Ahmedabad.
5. The Chief Metropolitan Magistrate, Ahmedabad
6. The Chief Judge, Small Cause Court, Ahmedabad.

with a request to bring, the contents of the above Circular, to the notice of all Judicial Officers working under them.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.

Date : 11/07/2022.

Adm./Circulars.22/007/Sph.


Registrar General